![SEBI logo] भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India	**Securities & Exchange Board of India** **Overseas Towers, 7th Floor, 756-L,** **Anna Salai** **Chennai – 600002** **Telephone: 044 28884141**

ADDENDUM TO THE PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTY OF M/S ASURRE AGROWTECH LIMITED

Securities and Exchange Board of India (SEBI) vide notice dated May 29, 2025 has invited bids for sale of the following property of defaulters in the matter of **M/S ASURRE AGROWTECH LIMITED** through e-auction platform on "*as is where is and whatever there is*" basis.

Survey Numbers 1/4E & 1/7D, Yercaud – Kuppanur Road, Kottachedu Village, Yercaud Taluk, Salem District, Tamil Nadu-636601.

In view of the interim protection granted by Hon'ble High Court of Madras in Writ Petition No.13954 of 2021, the sale has been suspended till further notice, as per the addendum dated June 25, 2025. The Hon'ble High Court of Madras has dismissed this writ petition along with five additional petitions, namely WP No. 23613 of 2025, WP No. 23610 of 2025, WP No. 23579 of 2025, WP No. 23594 of 2025 and WP No. 23590 of 2025 on 17/06/2025 and has directed the petitioners to approach the Hon'ble Securities Appellate Tribunal within a period of two weeks from the date of receipt of copy of the order. This order was made available on the website of Hon'ble High Court of Madras on 18/07/2025.

As of now, no appeal has been filed in the Hon'ble Securities Appellate Tribunal and no notice of appeal has been received from the petitioners. Given that the petitioners have not complied with the directions of the Hon'ble High Court of Madras, it has been decided to proceed with the sale of the aforementioned property. Consequently, the revised dates for the EMD and Auction will be as follows.

EMD Acceptance – On or before October 22, 2025 up to 5 PM
Date of E-Auction – October 23, 2025

The remaining contents of the sale/e-auction notice dated May 29, 2025 remain unchanged.

Sd/-
Place: Chennai   **Deputy General Manager & Recovery Officer**
Date: Sep 23, 2025   **Securities and Exchange Board of India**